

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 1317/2017

M/S. GANGOTRI SAHKARI AVAS SAMITI LTD.

Appellant(s)

VERSUS

M/S. PUSHPA SAHKARI AVAS SAMITI LTD.

Respondent(s)

(FOR RENEWAL OF F.D.R)

Date : 09-01-2019 This appeal was called on for hearing today.

For Appellant(s) Mr.Uday Singh,Adv.
Mr. Vinay Garg, AOR

For Respondent(s) Mr.Nikhil Sharma,Adv.
Mr. Sanjay Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

FDR may be renewed for a further period of one year.

RAJESH KUMAR GOEL
Registrar

SB